

DIVISION BENCH
COURT - II

P-112

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/32(KB)2023
IA(I.B.C)/712(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH JULY 2024

IN THE MATTER OF	PUNJAB NATIONAL BANK VS NUTAN PANDEY
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mrs. Manju Bhuteria, Adv.] For Personal Guarantor
Ms. Shreya Choudhary, Adv.

Mr. Rahul Auddy, Adv.] For PNB
Mr. Aditya Guoptu, Adv.

Mr. Rajesh Lihala,] RP

ORDER

1. Ld. Counsels for the parties present.
2. **IA(I.B.C)/712(KB)2024:**
 - a) Ld. Counsel appearing on behalf of the Personal Guarantor is directed to file Reply Affidavit within 10 days.
 - b) Post this matter on **26.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**